

DIVISION BENCH  
COURT - II

S-25

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/124(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	<b>MAHABIR POLYFAB INDUSTRY VS SATYAM CHAWAL UDYOG PRIVATE LIMITED.</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**  
None

**ORDER**

1. None for the parties.
2. Registry is directed to issue notice to both the parties by way of speed post and by e-mail and place the tracking information on record.
3. Registry is also directed to issue notice to the Official Liquidator for report.
4. Let this petition be made IBC complaint.
5. List this matter on **17<sup>th</sup> September, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**